

**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No.1900/2020
MA No. 2418/2020**

Today, this the 25th day of November, 2020

Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

1. Mahendra Kumar Verma, (Nursing Officer),
Age about 32 years,
S/o Babulal Verma, Group C,
R/o 315, 1st Floor, Janta Flat,
GTB Enclave, New Delhi – 110093.
2. Vinod Kumar Meena, (Nursing Officer),
Age about 29 years,
Group C,
S/o Ranheshyam Meena,
R/o 487, 3rd Floor, Janta Flat,
GTB Enclave, New Delhi – 110093.
3. Manoj Kumar, (Nursing Officer),
Age about 33 years,
S/o Dal Chand, Group C,
R/o 648, First Floor, Janta Flat,
GTB Enclave, New Delhi – 110093.
4. Manish Kumar Agarwal, (Nursing officer),
Age about 31 years,
Group C,
S/o Suresh Chnader Agarwal,
R/o 379, Janta Flat, GTB Enclave, New Delhi – 110093.
5. Pinkee Kumari, (Nursing Officer),
Age about 39 years, Group – C,
D/o Sh. Tota Ram,
R/o 200, 2nd Floor, Janta Flats,
GTB Enclave, New Delhi – 110093.
6. Rani, (Nursing Officer),
Age about 36 years, Group – C,
D/o Sh. Bhagwan Dass,
R/o H. No. – 11, Gali No. 1,
Jagatpuri, Delhi – 51.

7. Monika, (Nursing Officer),
Age about 30 years, Group – C,
W/o sh. Surajbhan,
R/o H. No. – 195, IIIrd Floor,
Janta Flat, GTB Enclave,
New Delhi – 110093.
8. Samay Singh, (Nursing Officer),
Age about 41 years,
W/o Sh. Chandgi Ram, Group – C,
R/o H. No. – 315, Janta Flat,
GTB Enclave, New Delhi – 110093.
9. Dheer Singh Yadav, (Nursing Officer),
Age about 32 years,
Group C,
S/o Sh. Richhpal Yadav,
R/o 333, Janta Flat, GTB Enclave,
New Delhi – 110095.
10. Kishanlal Gurjar, (Nursing Officer),
Age about 39 years,
Group – C,
S/o Sh. Hardan Singh Gurjar,
R/o H. No. 315, Janta Flat,
GTB Enclave, New Delhi – 110095.
10. Bhupender Mavi, (Nursing Officer),
Age about 31 years, Group C,
S/o Sh. Dharmveer Singh Mavi,
R/o H. No. – 309, Janta Flat,
GTB Enclave, New Delhi – 110093.
11. Jyotsana Massey, (Nursing Officer),
Age about 35 years,
S/o Sh. Robin Massey,
R/o H. No. -29 C, R Pocket,
Dilshad Garden , Delhi – 110095.
12. Maniram Dukiya, (Nursing Officer),
Age about 35 years, Group C,
S/o Sh. Bhanwar Lal Dukiya,
R/o H. No. -C-84, UG-I, DLF Dilshad Ext. -II,
Sahibabad, Ghaziabad (UP).
13. Vikas Soni, (Nursing Officer),
Age about 35 yers,

S/o Sh. Gulab Chan Soni,
 R/o H. No. – C-82, UG-I, DLF Dilshad Ext.-II,
 Sahibabad, Ghaziabad (UP).

14. Nikhil Rajpal, (Nursing Officer),
 Age about 31 years,
 S/o Sh. Davender Rajpal,
 R/o W2, 225, Virender Nagar, Street Near, Janak Puri,
 Delhi – 110058.

15. Preeti Tyagi, (Nursing Officer),
 Age about 33 years, Group C,
 W/o Sh. Sumit Kumar,
 R/o H. No. – F-11, Negi Chowk,
 Mansorovar Park, Delhi.

...Applicants

(By Advocate : Mr. Harish Kumar)

Versus

1. Govt. of NCT of Delhi,
 Through its Chief Secretary,
 New Secretariat, New Delhi.

2. Principal Secretary, (Health),
 Govt. of NCT Delhi,
 New Secretariat, New Delhi.

3. Medical Director,
 GTB Hospital,
 Dilshad Garden, Delhi

..Respondents

(By Advocate : Ms. Esha Mazumdar)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy, Chairman :

M.A. No.2418/2020

M.A. seeking joining together in a single petition is allowed.

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2. The applicants were engaged as contract employees in the various departments of the Govt. of NCT of Delhi. They got issued a legal notice claiming the benefit of pay scale at the entry level and relied upon the judgment of the Hon'ble High Court in WP(C) No.717/2015. This OA is filed seeking a direction to the respondents to extend the said benefit.

3. Heard Shri Harish Kumar, learned counsel for applicants and Ms. Esha Mazumdar, learned counsel for respondents, at the stage of admission,

4. The applicants have filed this OA claiming the benefit of the judgment of this Tribunal in OA No.2947/2013 dated 12.08.2014 and that of the Hon'ble High Court in WP(C) No.717/2015. The question as to whether the applicants herein are on the same footing as the employees in those cases, needs to be examined by the respondents. It would be possible, if only, the applicants submit a comprehensive representation to the respondents, furnishing the particulars of their engagement with the Govt. of NCT of Delhi. Though a legal notice is issued, the same would not hold good at this stage.

5. We, therefore, dispose of the OA, leaving it open to the applicants to file a representation, claiming the benefit and direct the respondents to pass a reasoned order thereon, within a period of two months thereafter.

There shall be no order as to costs.

(A. K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/rk/vb/ankit/sd/akshaya7dec/